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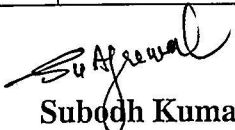
INVITATION FOR EXPRESSION OF INTEREST FOR

**S A PLYWOOD INDUSTRY PRIVATE LIMITED ENGAGED IN
PLYWOOD BUSINESS AT MATHABHANGA, WEST BENGAL**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	S A PLYWOOD INDUSTRY PRIVATE LIMITED CIN - U20296WB2009PTC135005
2	Address of the registered office	S A Plywood Industry Private Limited, P.O. Pachagarh, Mathabhanga, West Bengal, India, 736146
3	URL of Website	No Website of CD
4	Details of Place where majority of Fixed Assets are located	S A Plywood Industry Private Limited, P.O. Pachagarh, Mathabhanga, West Bengal 736146
5	Installed capacity of main products/ services	The Company was engaged primarily in the business of manufacture and sale of Veneer, Plywood and other Wood based allied products.
6	Quantity and value of main products/ services sold in last financial year	As per the Financial Year 2023-2024 Quantity- NA Value- Total Revenue- Rs. 6,44,02,900
7	Number of employees/ Workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	a. Last available financial statements (with schedules) of two years - Can be obtained by mailing at ibc.saplywood@gmail.com ; b. List of Creditors available at the website of IBBI i.e. https://ibbi.gov.in/claims/claim-process/U20296WB2009PTC135005
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by mailing at ibc.saplywood@gmail.com / subodhka@gmail.com
10	Last date for receipt of Expression of Interest	19th January, 2026
11	Date of issue of Provisional List of Prospective Resolution Applicants	24th January, 2026
12	Last date for submission of objections to Provisional List	29th January, 2026
13	Date of issue of Final List of Prospective Resolution Applicants	31st January, 2026
14	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to Prospective Resolution Applicants	31st January, 2026
15	Last date for submission of Resolution Plans	3rd March, 2026
16	Process email ID to submit EOI	ibc.saplywood@gmail.com / subodhka@gmail.com
17	Details of the corporate debtor's registration status as MSME	UDYAM-WB-05-0002217



Subodh Kumar Agrawal
Resolution Professional of S A Plywood Industry Private Limited
IBBI/IPA-001/IP-P00087/2017-18/10183
AFA Valid till 31st December, 2026
Room No 301, 3rd Floor
1 Ganesh Chandra Avenue
Kolkata 700013

Date: 30th December, 2025
Place: Kolkata